

F. No. J-11017/1/2017-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 15th January, 2018

ORDER

The President is pleased to engage **Shri Samit Bishnoi**, Advocate as Senior Panel Counsel for conducting Central Govt. litigation (except cases of Railways & Taxation) before High Court of Rajasthan, Bench at Jaipur, for a period of three years from the date of this order or until further orders, whichever is earlier:

High Court of Rajasthan, Bench at Jaipur
Senior Panel Counsel

Name (Shri)	Contact Details	Enrollment Number
Samit Bishnoi	202, Goverdhan Kripa, Sahdev Marg, C-Scheme, Jaipur-302005. Mob: 9828100081 Email: samitbishnoi@hotmail.com	R/916/2000

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

Inder Kumar
15-1-18
(Inder Kumar)
Additional Secretary

Copy for information to:-

1. PS to MLJ/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Rajdeepak Rastogi, Sr. Advocate & Ex-ASGI, High Court of Rajasthan.
3. Shri Sanjeet Purohit, Asstt. Solicitor General of India, Rajasthan High Court at Jodhpur.
4. The Registrar, Rajasthan High Court at Jaipur.
5. Shri Samit Bishnoi, Senior Panel Counsel at the address as shown above.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. Guard File/Judicial Section with 5 spare copies.

D. Srinivas
(D. Srinivas)
Section Officer (Judicial)
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